

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-44-2020**

Kashinath J. Shetye

... Petitioner

Vs

The Police Inspector,  
Anti Corruption Bureau & Anr.

... Respondents

Petitioner in person.

Shri Gaurish Nagvekar, Additional Public Prosecutor for the Respondents.

**Coram :- DAMA SESHADRI NAIDU, J.****Date :- 6<sup>th</sup> OCTOBER 2020****P.C. :**

Shri Kashinath Shetye, pro se, has been prosecuting this case for the last nine years. This case essentially concerns a police officer's signing an allegedly ante-dated affidavit. It was in 2011.

2. In the above background, Kashinath filed a petition under section 156 (3) of Cr PC., before the Judicial Magistrate of First Class, 'D' Court at Panaji. He wanted the learned JMFC to direct the police to register a crime against that police officer for the alleged offences under sections 409, 420, 468, 471, 120(B) and 34 of the Indian Penal Code. The JMFC did allow that application: he directed the jurisdictional police to register a crime.

3. Aggrieved, the State approached this Court and invited judgment, dated 05.10.2015, in Criminal Writ Petition No.89 of 2011. This Court remanded the matter to the trial Court. On remand, the trial Court dismissed Kashinath's application on 19/01/2019. Then, he filed Criminal Revision Application No.15 of 2019 before the Sessions Judge, North Goa,

Panaji, but could not succeed. It was dismissed on 29/02/2020. Aggrieved, Kashinath has filed this Criminal Writ Petition.

4. After arguing for a while, Shri Shetye has sought the Court's leave to withdraw this application. It was in the context that the Court had acknowledged the pro bono litigation Kashinath thus far carried on but felt he should not pursue frivolous causes. He has, then, requested the Court's leave to withdraw the Criminal Writ Petition. I grant the leave. Yet, before doing so, I also appreciate the sagacity Shri Shetye has displayed in giving up causes that are frivolous.

I, therefore, close this Writ Petition as withdrawn.

**DAMA SESHADRI NAIDU, J.**

NH